GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 2224 (To be answered on the 10th March 2016)

NAMING OF AIRPORTS

2224. MOHAMMED FAIZAL

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) the extant policy governing the naming of airports in the country;

(b) whether the Government has received any proposals from various States for naming of new airports on the names of their home town; and

(c) if so, the details thereof and action taken by the Government thereon, State/UT-wise;

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a): As a general practice, the requests for naming/renaming of airports are considered based on the recommendations of the concerned State Government supported by a Resolution duly passed in the respective State Legislative Assemblies.

(b): No, Madam.

(c): Does not arise.